## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: CP/647/(IB)/2017

NAME OF THE PETITIONER(S)

: HARIVARDHAN STEEL & ALLOYS PVT LTD

NAME OF THE RESPONDENT(S)

: EXPERIENCED HI-TECH CONSULTANCY SERVICES PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

COUNSEL FOR PENTONER

AIBHAV R VENKATESH - LOUNSEL FOR

RESPONDENT

## ORDER

Counsel for both the parties present. Counsel for Applicant has submitted the Counter to the Affidavit filed by the Respondent and the same is recorded. The copy of which is given to the other side. The matter is posted for final arguments. Put up on 19.02.2018 at 10.30 AM.

> (CH.MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)